

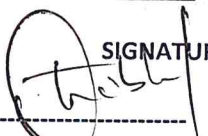
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**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

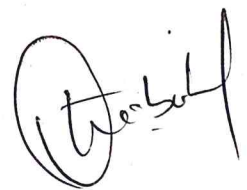
ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 13.07.2018.

PRESENT: 1.Hon'ble member (J) Shri Rajeswara Rao vittanala,
2.Hon'ble member (T) Dr. Ashok Kumar Mishra

CP/CA No	Purpose	Section	Name of Petitioner	Petitioner Advocate	Name of Respondent	Respondent Advocate
CP(IB)No.123/BB2 018	For admission	Sec 7 of I&B code	IVL Finance Limited	FX & Co. Advocates	Sri Giri Travels Pvt Ltd	

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
6	Thirubuvan Chakravarthy H.Y. 9760573261	Petitioner	


PETITIONER/s: IVL Finance Ltd
Rep by FX & Co
Thirubuvan Chakravarthy H.Y.



RESPONDENT/s :

ORDER

Shri Thirubuvan Chakravarthy, H.Y., learned counsel for the Petitioner is present. The learned counsel for the petitioner wanted to correct the cause title and request time. Post the case on 18.07.2018.


Member(T)

Prema Murray - Steno


Member(J)